

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2389  
ANSWERED ON:08.12.2014  
APPOINTMENT OF DRMS AND GMS  
Chowdhury Shri Adhir Ranjan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have issued any new guidelines for appointment of Divisional Railway Managers (DRMs) and General Managers (GMs) in the Railways;
- (b) if so, the details thereof;
- (c) whether there is any resentment among officers of various Indian Railway Services over the recent guidelines;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Railways to resolve the issue amicably?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to(e): In pursuance of the directions given by Hon'ble High Court of Delhi in Writ Petitions (C) Nos. 3490 and 3500/2014, detailed guidelines for shortlisting and posting of Divisional Railway Managers (DRMs) have been framed and the same have been filed before the Hon'ble High Court. These guidelines have not been formally issued. Some representations have been received in this regard and the direction/order of the Hon'ble Court is awaited.

Norms for appointment of General Managers were issued vide Government of India's Resolution in 1986, as amended from time to time. No new guidelines have been issued in this regard.